

to provide time frame for different stages for disposal of disputes. The State Governments/Union Territories set up Labour Courts and Industrial Tribunals for cases and applications in the State sphere. As per available information, 1,90,086 cases were pending in the States/Union Territories before the Industrial Tribunal/Labour Courts as on 31.3.1984.

**Milk Production in Punjab under Operation Flood-II**

948. SHRIMATI GEETA MUKHERJEE : Will be Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the private and public sector agencies which procure, collect and handle milk in Punjab and quantity of milk produced and distributed as on 29 February, 1984, 30 October, 1984, 1 January, 1985 and 28 February, 1985;

(b) the targets fixed and actual production of milk in Punjab during 1981-82; 1982-83, 1983-84 and 1984-83;

(c) the daily average milk produced per cow and buffalo in Punjab vis-a-vis average per family per day milk produced;

(d) the year-wise targets set under Operation Flood-II for Punjab and what were actual achievements; and

(e) whether Government are satisfied with milk procurement in Punjab and if not corrective measures proposed ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) The quantity of milk procured and distributed by the private and cooperative sector organisations as on 29 February, 1984, 30 October, 1984, 1 January, 1985 and 28 February, 1985 is given below :—

	29.2.84	30.10.84	1.1.85	28.2.85
<b>Private Companies</b>				
(a) Procurement (lakh Kgs.)	4.37	4.21	6.04	6.40
(b) Distribution (lakh Kgs.)	—	—	—	—
<b>Punjab State Cooperative Milk Producer's Federation Limited.</b>				
(a) Procurement (lakh litres)	3.64	3.26	5.47	6.05
(b) Distribution (laks litres)	1.71	1.47	2.55	2.97

(b) The targets fixed and the estimated milk production in Punjab during 1981-82, 1982-83, 1983-84 and 1984-85 are given below :—

( '000 tonnes)

Year	Targets	Estimated milk production
1981-82	3514	3494
1982-83	3750	3599
1983-84	3997	3620
1984-85	4254	3810 (Anticipated)

(c) The estimated average milk yield per day per animal in milk is given below :

(in Kgs.)

Year	Cow		Buffalo
	Cross-bred	Local cow	
1981-82	5.856	2.658	3.813
1982-83	5.325	2.632	3.951
1983-84	5.585	2.963	3.867

The information regarding average per family per day milk produced is not available.

(d) The estimated milk production in Punjab has increased since 1970 due to the impact of various Central, Centrally Sponsored and the State Plan Schemes which also includes Operation Flood Programmes. The year-wise targets set under Operation Flood-II and actual achievement for milk procurement are given below :

(Figures in lakh litres per day)

	1980-81	81-82	82-83	83-84	84-85	85-86	86-87
Target	0.70	1.78	4.42	6.64	9.07	12.02	14.89
Achievement	0.92	1.47	3.85	2.74	3.23	—	—

(Upto Jan. 1985)

(e) During the year 1983-84, procurement of milk was less as compared to the previous year due to the fact that the price of ghee was more during that period and the producers retained maximum quantity of milk for conversion into ghee. However, the milk procurement has picked up during 1984-85.

#### Unauthorised Construction in East Delhi

949. SHRI KAMAL NATH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it has come to the notice of Government that multi-storeyed buildings with underground floors have come up on both sides of Vikas Marg in Shanarpur and Lakshmi Nagar in East Delhi without caring for any municipal regulations as no building regulations have yet been enforced in these areas;

(b) the steps taken by Government to prevent such unauthorised constructions; and

(c) whether Government propose to clear the footpaths/side-ways of the Vikas Marg in these areas ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) The DDA has reported that, amongst the cases of unauthorised construction on Vikas Marg, there are 11 cases with underground floors out of which two are under construction.

(b) The DDA has served notices under section 31(1) of the Delhi Development Act, 1957 and passed demolition orders in 60 cases of unauthorised construction including the 11 cases mentioned against (a) above, besides launching prosecutions in Criminal Courts in 25 cases.

(c) The P.W.D., Delhi Administration have reported that there are no permanent structures on the footpaths and sideways of the Vikas Marg in these areas. However, there are squatters and collection of building materials in small quantity which are purely of temporary nature and are being removed now and then.

#### Scheme for Development of Towns in the Country

950. SARI AMARSINH RATHAWA : SHRI CHINTAMANI JENA :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there is any Centrally sponsored scheme for development of towns in the country;

(b) if so, the details thereof and the amount earmarked for each State under the project; and

(c) the number of towns in each State likely to be developed under the scheme and names of such towns which are likely to be developed in Gujarat and Orissa ?